

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 218
IB-114/ND/2020**

IN THE MATTER OF:

Anwar Sadat

...PETITIONER

Vs.

Imperia Wishfield Pvt. Ltd.

...RESPONDENT

Section

Under Section 7 of IBC

**Order delivered on 09.12.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

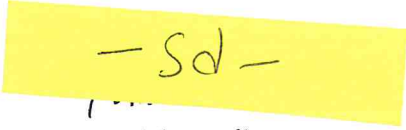
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Financial-creditor :

For the Respondent/ Corporate-debtor :

ORDER

None appeared at the time of hearing of the matter. In the interest of justice, post the matter to 01.02.2021.


-sd-

**(V.K. Subburaj)
Member (T)**


-sd-

**(P.S.N. Prasad)
Member (J)**